

Safety of senior citizens in Delhi

330. PROF. SAIF-UD-DIN SOZ: Will the Minister of HOME AFFAIRS be pleased to state.

(a) whether Government are aware that senior citizens living in Delhi face grave problem in respect of their security; and

(b) whether Government are also aware that the Delhi Police do not keep track of the vulnerable citizens?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGHUPATHY): (a) and (b) There have been some unfortunate incidents of crime against senior citizens in Delhi, despite the utmost vigil and alertness maintained by Delhi police. The measures taken especially for protection and safety of senior citizens include setting up of Senior Citizens Security Cell at the Police Headquarters; closer interaction with Resident Welfare Associations; effective use of beat partolling system, and renewed emphasis on domestic servants verification.

Terrorists activities in J & K

†331. SHRI RAVI SHANKAR PRASAD:
SHRI RAJKUMAR DHOT:
SHRI DATTAMEGHE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the violent activities of terrorists have increased in the State of Jammu and Kashmir in the current year 2004 in comparison to the previous years;

(b) if not, the number of violent incidents that took place in the year 2002-2003 and last months of the year 2004;

(c) the number of terrorists killed and injured along with the number of army personnels and civilians killed and injured in such incidents; and

(d) the measures taken by Government to prevent such terrorist activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): (a) No, Sir.

†Original notice of the question was received in Hindi.